Name of the Corporate Debtor: DOLPHIN OFFSHORE SHIPPING LIMITED; Date of Commencement of CIRP: 06-07-2023; List of Creditors as on: 25-04-2024; Name of IP: Mr. Dakshesh Pravinchandra Choksi; Process Number: 1; Last 5 digitof registration number: 11300

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	1200243067	1	1200243067	85.44	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	25	45434546	25	41982989	2.99	0	0	3451557	Annexure 6
7	Operational creditors (Government Dues)	1	147461254	1	147461254	10.50	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	8	26530944	8	15019580	1.07	0	5581000	5930364	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		35	1419669811	35	1404706890	100.00	0	5581000	9381921	